

MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING APRIL 2018

(data as on 09.05.2018)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	12	17	385
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	155	123	3090
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	17	11	715
BONDED LABOUR (Inc. Code 601)	34	45	1138
CHILDREN (Inc. Code 100-112)	75	93	686
WOMEN (Inc. Code 1300-1314)	473	486	2958
SC/ST/OBC (Inc. Code 1900-1904)	207	222	1140
OTHERS	5350	5340	13671
TOTAL	6323	6337	23783

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of April 2018

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU Cognizance	4	14	233
Human Rights Defenders	10	13	113

Cases where NHRC recommended Monetary relief during the month of April 2018

Nature of incident	No of Cases	Amount recommended (in Rs.)
CUSTODIAL DEATH (Judicial)	10	1900000
ALLEGED CUSTODIAL DEATHS IN JUDICIAL CUSTODY	1	100000
ABUSE OF POWER	2	125000
CUSTODIAL DEATH (Police)	2	800000
DEATH IN POLICE ENCOUNTER	1	500000
FALSE IMPLICATIONS	1	25000
ILLEGAL ARREST	1	10000
INDIGNITY OF WOMEN	1	100000
RAPE	2	600000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	4	1000000
RAPE OF SC/ST/OBC	1	100000
TOTAL	26	5260000